

ORISSA HIGH COURT, CUTTACK

No. III-A-ADMN-COMP- 15/2015 - 1130(A) dated 04.02.2016


NOTICE

Is hereby given that the Hon'ble Court have been pleased to cancel the e-Tender Notice No. III-A-ADMN-COMP- 15/2015 - 10858 dated 01.12.2015 concerning Scanning / Digitization of Court Record.

The bidders who participated, are requested to send their representative with Authorized letter and ID proof for receiving DD/BG/TD which has been submitted towards the EMD cost within 7 working days.

This is for information of all concerned.

By Order


Registrar (Judicial) I/c
Orissa High Court, Cuttack
**REGISTRAR (JUDICIAL)
ORISSA HIGH COURT
CUTTACK**